

(c) how far it will go in inculcating a sense of character building among students of both sexes ; and

(d) the recommendations made by the 13th annual conference of the Indian Association of Dermatologists, Venercologists and Leprologists held in Cochin recently and the reaction of Government thereto ?

THE MINISTER [OF EDUCATION (SHRI K.C. PANT) : (a) The question of introducing sex education in all its aspects in the school curriculum has not been considered so far. However, human reproductive biology has been introduced in biology curriculum under the ten year curriculum framework of NCERT.

(b) and (c). Do not arise.

(d) Information is being collected about the proceedings of this conference. Their recommendations and government's views thereon will be laid on the Table of the Sabha.

Introduction of a New Shuttle Between Kharagpur and Bhadrak

289. SHRI CHINTAMANI JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the South Eastern Railway Authorities have agreed to introduce a new shuttle express train from Kharagpur (West Bengal) to Bhadrak in Orissa ;

(b) if so, reasons for not introducing it so far ;

(c) the steps being taken to introduce it immediately considering the demand of the public of the area ; and

(d) by what time it will be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). A pair of express trains i.e. 467 UP/468 Dn has already been introduced between Kharagpur and Bhadrak w.e.f. 1.10.1984.

12.00 hrs.

PAPERS LAID ON THE TABLE

[English]

Copyright (Amendment) Rules, 1984, Annual Reports and Reviews on the working of Bal Bhawan Society (India) New Delhi for 1983-84, Maulana Azad Medical College of Technology Bhopal for 1983-84, Central Tibetan School Administration, New Delhi for 1983-84 etc. etc.

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : I beg to lay on the Table—

(1) A copy of the Copyright (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 602 (E) in Gazette of India dated the 10th August, 1984, under sub-section (3) of section 78 of the Copyright Act, 1957. [Placed in Library. See. No. LT-173/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of Bal Bhawan Society (India), New Delhi, for the year 1983-84, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bal Bhawan Society (India), New Delhi, for the year 1983-84.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See. No. LT-174/85].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1983-84.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1983-84. [Placed in Library. See. No. LT-175/85].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the

Central Tibetan Schools Administration, New Delhi, for the year 1983-84 along with Accounts and the Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1983-84.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. *See*. No. LT-176/85].

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1983-84.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Educational Research and Training, New Delhi, for the year 1983-84.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. *See*. No. LT-177/85].

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1983-84 along with Accounts and the Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1983-84.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. *See*. No. LT-178/85].

Annual Reports and Reviews on the working of Central Research Institute for Yoga, New Delhi for 1980-81, Institute of Post Graduate Teaching and Research (Gujarat Ayurved University) Jamnagar for 1983-84, Central Council for Research in Ayurved and Siddha New Delhi for 1982-83 and Statements for delay in laying these papers, etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1980-81 along with Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga, New Delhi, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in library *See* No. LT-179/85)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research (Gujarat Ayurved University), Jamnagar, for the year 1983-84.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research (Gujarat Ayurved University), Jamnagar, for the year 1983-84.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. *See* No. LT-180/85)

(5) (i) A copy of the Annual Report (Hindi and English versions) of

the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1982-83.

(Placed in library. *See* No. LT-181/85)

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. *See* No. LT-181/85)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research for the year 1983-84.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Medical Research for the year 1983-84.

(Placed in Library. *See* No. LT-182/85)

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, District Almora, U.P. for the year 1983-84.

- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, District Almora, U.P. for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library. *See* No. LT-183/85)

Amritsar Oil Works (Acquisition and Transfer of Undertakings) Rules 1984, Annual Reports and Reviews on the working of Central Warehousing Corporation, New Delhi for 1983-84, Modern Food Industries (India) Ltd. New Delhi for 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On behalf of Rao Birendra Singh, I beg to lay on the Table—

(1) A copy of the Amritsar Oil Works (Acquisition and Transfer of Undertakings) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 878 (E) in Gazette of India dated the 22nd November, 1984, under section 27 of the Amritsar Oil Works (Acquisition and Transfer of Undertakings) Act, 1982.

(Placed in Library. *See* No. LT-184/85)

(2) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1983-84 along with Audited Accounts, and the Audit Report thereon, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962.

(3) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation, New Delhi, for the year 1983-84.

(Placed in Library. *See* No. LT-185/85)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Modern Food Industries (India) Limited, New Delhi, for the year 1983-84.

- (ii) Annual Report of the Modern Food Industries (India) Limited, New Delhi, for the year 1983-84, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(Placed in Library. *See* No. LT-186/85)

Suppression of Immoral Traffic in Women and Girls (Andaman and Nicobar Islands) (Amendment) Rules 1984, Notifications under Children Act 1960, Annual Reports and Reviews on the working of Central Social Welfare Board, New Delhi for 1983-84, National Institute of Orthopaedically Handicapped, Calcutta for 1982-83 etc. etc.

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI MARAGATHAM CHANDRASEKHAR) : I beg to lay on the Table—

(1) A copy of the Suppression of Immoral Traffic in Women and Girls (Andaman and Nicobar Islands) (Amendment) Rules, 1984 published in Notification No. 526/84/F. No. 48-22/81-TW(SW) in Andaman and Nicobar Gazette dated the 28th August, 1984, under sub-section (4) of section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956.

(Placed in Library. See No. LT-187/85)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 59 of the Children Act, 1960 :

(i) The Andaman and Nicobar Islands Children (Amendment) Rules, 1984 published in Notification No. 525/84/F No. 48-38/83-TW in Andaman and Nicobar Gazette dated the 27th August, 1984.

(ii) The Andaman and Nicobar Islands Children (Management Functions and Responsibilities of Special Schools, Children's Homes, Observation Homes and Aftercare Homes) (Amendment) Rules, 1984 published in Notification No. 524/84/F. No. 48-38-TW in Andaman and Nicobar Gazette dated the 27th August, 1984.
(Placed in Library. See No. LT-188/85)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1983-84.
(Placed in Library. See No. LT-189/85)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1982-83.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT-190/85)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for the Physically Handicapped New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute for the Physically Handicapped, New Delhi, for the year 1983-84.

(Placed in Library. See No. LT-191/85)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehra Dun, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Visually Handicapped, Dehra Dun, for the year 1983-84.

(Placed in Library. See No. LT-192/85)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1983-84.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-193/85]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1983-84.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT-194/85]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1983-84.

[Placed in Library. See No. LT-195/85]

(13) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur for the year 1983-84.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-196/85]

Reviews on the working of and Annual Reports of Lubrizol India Ltd, Bombay for 1983-84, IBP Company Ltd., Calcutta and its subsidiary M/s Balmer Lawrie and Co. Ltd. Calcutta for 1983-84, Engineers India Ltd., New Delhi for 1983-84 and Biecco Lawrie Ltd. Calcutta for 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1983-84.

(ii) Annual Report of the Lubrizol India Limited, Bombay, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-197/85]

(b) (i) Review by the Government on the working of the IBP Company Limited, Calcutta and its subsidiary M/s. Balmer Lawrie and Company Limited, Calcutta, for the year 1983-84.

- (ii) Annual Report of the IBP Company Limited, Calcutta, and its subsidiary M/s. Balmer Lawrie and Company Limited, Calcutta, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-198/85]

- (c) (i) Review by the Government on the working of Engineers India Limited, New Delhi, for the year 1983-84.

- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-199/85]

- (d) (i) Review by the Government on the working of the Biecco Lawrie Limited, Calcutta, for the year 1983-84.

- (ii) Annual Report of the Biecco Lawrie Limited, Calcutta, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-200/85]

Reviews on the working of and Annual Reports of Indian Telephone Industries, Bangalore for 1983-84 and Hindustan Teleprinters Ltd., Madras for 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Indian Telephone Industries, Bangalore, for the year 1983-84.
- (ii) Annual Report of the Indian Telephone Industries, Bangalore,

for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-201/85].

- (b) (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1983-84.

- (ii) Annual Report of the Hindustan Teleprinters Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L. T.-202/85].

Ministry of Shipping and Transport (Transport Wing) Development Advisor Recruitment Rules, 1984 and Calcutta Port (Amendment) Rules, 1984. Notification under Major Port Trust Act, 1983, etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : I beg to lay on the Table—

- (1) A copy of the Ministry of Shipping and Transport (Transport Wing) Development Advisor Recruitment Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 1230 in Gazette of India dated the 8th December, 1984 issued under proviso to Article 309 of the Constitution.

[Placed in Library. See No. LT-203/85]

- (2) A copy of the Calcutta Port (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 1039 in Gazette of India dated the 29th September, 1984, under section 6 (2B) of the Indian Ports Act, 1908.

[Placed in Library. See No. LT-204/85]

- (3) A copy of Notification No. G.S.R. 793 (E) (Hindi and English versions) published in Gazette of India dated the 26th November, 1984 regarding approval of the Amendments to

Madras Port Trust (Issue and Management of Port Trust Securities) Regulations, 1978, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT-205/85]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1983-84.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-206/85].

(b) (i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-207/85]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 102 of the Major Port Trusts Act, 1963 :

(i) Annual Accounts of the Mormugao Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-208/85]

(ii) Annual Accounts of the Bombay Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-209/85]

(iii) Annual Accounts of the Nhava Sheva Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-210/85]

(iv) Annual Accounts of the Tuticorin Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-211/85]

(v) Annual Account of the Madras Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-212/85]

(vi) Annual Accounts of the Cochin Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-213/85]

(vii) Annual Accounts of the Visakhapatnam Port Trust for the year 1983-84 and the Audit Report thereon.

[Placed in Library. See No. LT-214/85]

(6) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Port Trust for the year 1983-84.

[Placed in Library. See No. LT-215/85]

(7) A copy of the Annual Administration Report (Hindi and English versions) of the Madras Port Trust for the year 1983-84.

[Placed in Library. See No. LT-216/85].

(8) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust for the year 1983-84.

[Placed in Library. See No. LT-217/85]

(9) A copy of the Annual Administration Report (Hindi and English versions) of Tuticorin Port Trust for the year 1983-84.

[Placed in Library. See No. LT-218/85]

(10) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust for the year 1983-84.

[Placed in Library. See No. LT-219/85]

(11) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, for the year 1983-84.

[Placed in Library. See No. LT-220/85]

(12) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, for the year 1983-84.

[Placed in Library. See No. LT-221/85]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board for the year 1983-84 along with Audited Accounts.

[Placed in Library. See No. LT-222/85]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board for the year 1983-84.

[Placed in Library. See No. LT-222/85]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Mormugao Dock Labour Board, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Dock Labour Board for the year 1983-84.

[Placed in Library. See No. LT-223/85]

(15) A copy of the Annual Accounts (Hindi and English versions) of the Pepsu Road Transport Corporation Patiala, for the year 1981-82 together with Audit Report thereon.

(16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library. See No. LT-224/85].

(17) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Indian Road Construction Corporation Limited, for the year 1983-84 within the stipulated period of the nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-225/85]

Notification under Central Excise Rules, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of Notification Nos. G.S.R. 24 (E) to 26 (E) (Hindi and English versions) published in Gazette of India dated the 16th January, 1984 together with an explanatory memorandum making certain amendments to Notification Nos. 274/76-CE and 275/76-CE dated the 13th November, 1976 and 30/81/CE dated the 1st March, 1981 so as to define the term 'Independent Processor' for the woollen fabrics, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-226/85]

Notifications under Indian Railways Act, 1890, Reviews on and Annual Reports of Indian Railway Construction Co. Ltd. New Delhi for 1983-84 and Rail India Technical and Economic Services Ltd. New Delhi for 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 82 J of the Indian Railways Act, 1890 :

(i) Notifications No. S.O.690 (E) (Hindi and English versions) published in Gazette of India dated the 11th September 1984 regarding Railways Accidents (Compensation) (Amendment) Rules 1984.

- (ii) **The Railway Accidents (Compensation) (Second Amendment) Rules 1984** published in Notification No.S. O.900 (E) in Gazette of India dated the 27th November, 1984.

[Placed in Library. See No. LT-227/85]

(2) A copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890 :

- (i) **Appointment of Railway Tourist Agent Amendment Rules, 1984** published in Notification No. S.O. 611 (E) in Gazette of India dated the 22nd August, 1984.

[Placed in Library. See No. LT-227/85].

- (ii) **The Railways (Warehousing and Wharfage) Amendment Rules, 1984**, published in Notification No. S.O. 711(E) in Gazette of India dated the 1st September, 1984.

[Paced in Library. See No. LT-227/85]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) **Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1983-84.**
- (ii) **Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.**

[Placed in Library. See No. LT-228/85]

- (b) (i) **Review by the Government on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1983-84.**

- (ii) **Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of**

the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-229/85]

Notification under the Prevention of Food Adulteration Act, 1954, Annual Reports of and Review on the Working of Indian Nursing Council, 1983-84 and Dental Council of India, 1983-84.

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

(1) A copy of the **Prevention of Food Adulteration (Second Amendment) Rules, 1984** (Hindi and English versions), published in Notification No. G.S.R. 744(E) in Gazette of India dated the 27th October, 1984, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-230/85]

- (2) (i) A copy of the **Annual Report (Hindi and English versions) of Indian Nursing Council for the year 1983-84 along with Audited Accounts.**

- (ii) A copy of the **Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council for the year 1983-84.**

[Placed in Library. See No. LT-231/85]

- (3) (i) A copy of the **Annual Report (Hindi and English versions) of the Dental Council of India for the year 1983-84 along with Audited Accounts.**

- (ii) A copy of the **Review (Hindi and English versions) by the Government on the working of the Dental Council of India for the year 1983-84.**

[Placed in Library. See No. LT-232/85]

12.02 hrs.

MESSAGE FROM THE PRESIDENT

[English]

MR. SPEAKER : I have to inform the House that I have received the following